

Government of India  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan, New Delhi

Trade Notice No- <sup>07</sup>/2018-19 dated 14.5.2018

To,

All RAs  
Members of Trade and Industry  
All Export Promotion Councils

**Sub: Non-submission of complete Appendix 4E, containing technical details, chemical reactions and data sheet for advance authorisation applications on self declaration basis under Para 4.04 and 4.07 of HBP for cases relating to NC-4.**

Attention is invited to applications received under Para 4.04 and 4.07 of HBP by the Norms Committee-4 for **Chemicals** relating to fixation of ad-hoc norms. The Committee has observed that a large number of applications, involving chemicals and chemical reactions are not submitted with complete Appendix 4E. The technical experts are unable to examine the requests in entirety leading to deferment of a large number of cases and undue delay in processing of the requests.

2. The applicants are therefore requested to submit complete documents as provided in Appendix 4E which include step-wise manufacturing process, complete chemical reactions with molecular and structural formula and molecular weights along with stage wise % yields on molar basis, material balance, requirement and recovery of solvents, details of by-product/co-products formed, percentage purity of finished product, standard technical literature, etc., wherever applicable. RAs are requested to ensure that all relevant documents are forwarded to the Norms Committee in time so that the cases are processed in a time bound manner.

3. This issues with the approval of Addl DGFT (NC-4).



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